# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO. 1446 TO BE ANSWERED ON THE 10/12/2021

### DAMAGE TO PADDY CROPS IN UTTAR PRADESH DUE TO RAINS

1446. DR. NARENDRA JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has deputed any team in the State of Uttar Pradesh to assess the extent of damages caused by rains to paddy crops;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has drafted any policy for upward revision of the compensation for farmers for crop loss during floods/droughts, if so, the details thereof; and
- (d) if not, the reasons therefor?

#### **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

The State Government of Uttar Pradesh has reported that relief assistance of Rs. 471.77 crore from the State Disaster Response Fund (SDRF) has been approved and allocated to the districts for disbursement to 13.43 lakh farmers for the damages caused to crops due to flood and rains during the current year i.e. 2021-22. As on 08.12.2021, an amount of Rs. 365 crore has been disbursed to 10.59 lakh farmers.

(c) & (d): The financial assistance from SDRF/NDRF is provided by way of relief and not for compensation of loss suffered/claimed.

Based on the consideration of the recommendations of the Fourteenth Finance Commission on financing of expenditure on immediate relief during natural disasters for the period 2015-2020 and the report of the Expert Group set up by the Ministry of Home Affairs, the Government of India revised the items and norms for assistance from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) on 08.04.2015. Assistance is provided from SDRF/NDRF towards input subsidy for the crop loss of 33% and above, subject to a ceiling of 2 hectares per farmer. The rate of input subsidy for crop loss is Rs. 6800/- per hectare for rainfed areas, Rs.13500/- per hectare for assured irrigated areas and Rs. 18000/- per hectare for all types of perennial crops.

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### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

#### RAJYA SABHA UNSTARRED QUESTION NO. 1447 TO BE ANSWERED ON 10/12/2021

### IMPLEMENTATION OF HORTICULTURE CLUSTER DEVELOPMENT PROGRAMME IN KERALA

1447. DR. V. SIVADASAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the status of the Horticulture Cluster Development Programme;
- (b) the name of clusters selected for this;
- (c) whether Government has received request from the Government of Kerala to include the State in the programme; and
- (d) if so, the development made in this regard?

#### **ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) & (b): Ministry of Agriculture and Farmers' Welfare (MoA&FW) has decided for development of horticulture clusters of selected high value horticulture crops. A total no. of 53 horticulture clusters have been identified by Department of Agriculture & Farmers Welfare (DA&FW), out of which 12 clusters have been selected for Pilot launch of Horticulture Cluster Development Programme (CDP) through National Horticulture Board. On recommendation of the respective State Governments, a State Government entity has been appointed as Cluster Development Agency (CDA) for all 12 clusters. Details of 12 clusters selected for Pilot phase are at Annexure.
- (c) & (d): MoA&FW has received a request from the State of Kerala for inclusion of Banana, Pineapple, Black Pepper and Cardamom clusters under Horticulture Cluster Development Programme. Since the implementation of CDP has been initiated on pilot basis only, it has been decided not to include more clusters at this stage.